

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:617
ANSWERED ON:18.07.2002
APPOINTMENT OF CHIEF JUSTICE
SUDARSANA E.M. NATCHIAPPAN

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government have considered any alternative to the present practice of appointing the senior-most judge as the Chief Justice of India;
- (b) if so~ the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details about the facilities being extended to retired Chief Justice of India?

Answer

MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHI):

- (a) No Sir.
- (b) & (c): Do not arise.
- (d) The details are given in the Annexure.